

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 187/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Competent Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent:

Mr. Manish Raj, CP for ROC, Delhi

Ms. Easha Kadian, Advocate on behalf of Standing
Counsel for Income Tax Department.

ORDER

Ld. Counsel for the Income Tax Department accepts notice on behalf of the Income Tax Department.

Let paper-book be supplied to her.

Reply be filed by the ROC as well as by the Income Tax Department before the next date of hearing.

To come up on 9.1.2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**